RAJYA SABHA

Patent Amendment Bill so that the companies manufacturing life-saving drugs need not withdraw hundreds of brands amounting to nearly Rs. 4000 crores after the Product Patent Act comes into effect from 2005;

(b) if so, the details of drugs which face threat of withdrawal; and

(C) the measures Government are taking or propose to take to protect the domestic life-saving drug manufacturers?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI K. RAHMAN KHAN): (a) to (c) Legal provisions to fulfil the commitments under the TRIPs Agreement regarding the introduction of product patent in pharmaceuticals will be made after due consideration of the concerns of all the stakeholders, including the pharmaceutical industry.

Availability of milk at affordable price

500. SHRIMATI VANGA GEETHA : Will the Minister of AGRICULTURE be pleased to state:

(a) the approximate milk production alongwith its growth rate in the country State-wise; and

(b) the measures taken to increase the production and to achieve the target of milk at affordable price for all the children?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA): (a) State-wise milk production alongwith its growth rate in the country is given in the Statement (See below):

(b) To increase production of milk, Centrally sponsored scheme 'Integrated Dairy Development Project (IDDP)' and Central sector plan scheme 'Assistance to Cooperatives' are being implemented. The Scheme IDDP has established 53 projects in 23 States and 1 UT and has about 6.5 lakhs farmers as its members. Similarly, the scheme 'Assistance to Cooperatives' is being implemented in 24 milk unions in 11 States for revitalizing the sick dairy cooperative federations at district as well as at State level.

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Statement

State-wise estimate of Milk Production alongwith the growth rate in the country

SI. No.	States/UTs	Milk Production 2002-03 ('000 tonnes)	Average Annual Growth Rate (%) during 9th Plan
1.	Andhra Pradesh	6584	5.39
2.	Arunachal Pradesh	46	-0.93
3.	Assam	704	
4.	Bihar	2868	
5.	Goa	46	
6.	Gujarat	6090	3.95
7.	Haryana	5125	3.43
8.	Himachal Pradesh	772	
9.	Jammu and Kashmir	1450	
10.	Karnataka	4538	6.53
11.	Kerala	2419	
12.	Madhya Pradesh	5342	3.07
13.	Maharashtra	6237	3.52
14.	Manipur	69	
15.	Meghalaya	68	2.55
16. 17.	Mizoram	15 58	==
17.	Nagaland Orissa	942	4.28 6.20
18. 19.	Punjab	8173	
$\frac{19}{20}$.	Rajasthan	7789	
20.	Sikkim	45	1.71
$\frac{21}{22}$.	Tamil Nadu	4621	4.64
$\frac{22}{23}$.	Tripura	95	
23. 24.	Uttar Pradesh	15288	4.87
25.	West Bengal	3600	
26.	A and N Islands	26	1.84
27.	Chandigarh	44	0.68
28.	Dadra and Nagar Haveli	1	14.87
29.	Daman and Diu	8	0.00
30.	Delhi	296	2.18
31.	Lakshadweep	2	39.32
32.	Pondicherry	38	-1.38
33:	Chhattisgarh	804	3.07
34.	Uttaranchal	1079	4.87
35.	Jharkhand	1300	2.33
	TOTAL:	86582	4.44

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